

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38273/2025 BLAPL/13162/2025	MITHUN NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /260 /2024 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000784/2024
2	D-BLAPL/38305/2025 BLAPL/13163/2025	SAILENDRI KATHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /307 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000206/2025
3	D-BLAPL/38221/2025 BLAPL/13164/2025	ARTATRANA BEHERA @ CHINTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /473 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000126/2025
4	D-BLAPL/38228/2025 BLAPL/13165/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000058/2025
5	D-BLAPL/38234/2025 BLAPL/13166/2025	ARUN HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MACHHKUND /70 /2025 JMFC, LAMTAPUT(Koraput) GR/0000048/2025
6	D-BLAPL/38301/2025 BLAPL/13167/2025	PRAKASH @ BANKA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /226 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002185/2025
7	D-BLAPL/38307/2025 BLAPL/13168/2025	CHIKU @ DHANANJAYA NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	KHURDA SADAR /247 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000783/2025
8	D-BLAPL/38339/2025 BLAPL/13169/2025	DEEPAK KUMAR VS STATE OF ODISHA	AMIT BISWAL VS	TIKABALI /32 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000064/2024
9	D-BLAPL/38344/2025 BLAPL/13170/2025	SHYAMSUNDAR RANA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /68 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000250/2025
10	D-BLAPL/38349/2025 BLAPL/13171/2025	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /155 /2023 A.D.J.,DHARAMGARH(Kalahandi) CT/0000009/2024
11	D-BLAPL/35842/2025 BLAPL/13172/2025	ASHOK PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /396 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000067/2025

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12	D-BLAPL/38366/2025 BLAPL/13173/2025	SUBHENDU BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000129/2025
13	D-BLAPL/36442/2025 BLAPL/13174/2025	DHARMU MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /131 /2025 A.D.J,PATNAGARH(Balangir) SC/0000080/2025
14	D-BLAPL/37410/2025 BLAPL/13175/2025	OMM PRAKASH SWAIN @ HAPPY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA SADAR /140 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000474/2024
15	D-BLAPL/37701/2025 BLAPL/13176/2025	RAJ KISHORE DNAYAK @ DANAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANIGOCHA /105 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000157/2025
16	D-BLAPL/37764/2025 BLAPL/13177/2025	PRASHANT SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000042/2025
17	D-BLAPL/38286/2025 BLAPL/13178/2025	RUKMANA KUMBHAR @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /276 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000049/2025
18	D-BLAPL/38148/2025 BLAPL/13179/2025	PARSURAM PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KEONJHAR TOWN /780 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001795/2025
19	D-BLAPL/31541/2025 BLAPL/13180/2025	RAJU DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /157 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K) Spl/0000082/2024
20	D-BLAPL/38209/2025 BLAPL/13181/2025	DIBAIKAR PATANAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1165 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001947/2025
21	D-BLAPL/38309/2025 BLAPL/13182/2025	TETKU PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000006/2025
22	D-BLAPL/38262/2025 BLAPL/13183/2025	PURUSOTTAM ROUT VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BIJEPUR /23 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000069/2025
23	D-BLAPL/38299/2025	RANJAN BEHERA	CHIRANJIB ROUT	N.T.P.C. /226 /2025

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	BLAPL/13184/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002185/2025
24	D-BLAPL/38368/2025 BLAPL/13185/2025	SANKAR GOUDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /179 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000182/2025
25	D-BLAPL/34875/2025 BLAPL/13186/2025	KAMAL LOCHAN DAS VS STATE OF ORISSA	MANOJ KUMAR NAYAK VS	BASTA /126 /2023 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000113/2023
26	D-BLAPL/38382/2025 BLAPL/13187/2025	PADMAN SANTA @ SAIBA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /163 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000159/2025
27	D-BLAPL/38394/2025 BLAPL/13188/2025	BIJAYA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000004/2025
28	D-BLAPL/38396/2025 BLAPL/13189/2025	GAGAN RAUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000031/2025
29	D-BLAPL/37756/2025 BLAPL/13190/2025	SABYASACHI PANDA @ SIUNIL @ SUMAN @ BABU @ SARAT VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	TUMUDIBANDHA /37 /2008 A.D.J.,BALLIGUDA(Kandhamal) ST/0000018/2017
30	D-BLAPL/38147/2025 BLAPL/13191/2025	NIRMAL PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KEONJHAR TOWN /780 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001795/2025
31	D-BLAPL/32201/2025 BLAPL/13192/2025	RUPESH SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JONK /214 /2024 A.D.J.,NAWAPARA(Nuapada ) ST/0000034/2025
32	D-BLAPL/38206/2025 BLAPL/13193/2025	ROHIT KUMAR MACHHAKHANDE @ BHAKLO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /214 /2025 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000277/2025
33	D-BLAPL/38354/2025 BLAPL/13194/2025	ANITA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /390 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG GR/0001519/2025
34	D-BLAPL/38356/2025 BLAPL/13195/2025	BASANTA SAHU VS	SHIRSHANANDA BEHERA VS	BANAPUR P.S. /182 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho

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35	D-BLAPL/38140/2025 BLAPL/13196/2025	STATE OF ODISHA SIBA SETHY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	GR/0000269/2025 SARANGADA /152 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000218/2024
36	D-BLAPL/38363/2025 BLAPL/13197/2025	STATE OF ODISHA RAHUL BHOI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHULBANI SADAR /148 /2025 DISTRICT & SESSIONS JUDGE ,PHULBANI ST/0000062/2025
37	D-BLAPL/38364/2025 BLAPL/13198/2025	STATE OF ODISHA BASANTA SAHU VS STATE OF ODISHA	SHIRSHANANDA BEHERA VS	BANAPUR P.S. /173 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khandagiri) GR/0000259/2025
38	D-BLAPL/38372/2025 BLAPL/13199/2025	STATE OF ODISHA BIKASH DISHRI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAKHANPUR /328 /2023 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000069/2024
39	D-BLAPL/32967/2025 BLAPL/13200/2025	STATE OF ODISHA LOCHAN NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /503 /2023 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000183/2025
40	D-BLAPL/38107/2025 BLAPL/13201/2025	STATE OF ODISHA ARJUN KHORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /55 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2022
41	D-BLAPL/38311/2025 BLAPL/13202/2025	STATE OF ODISHA DALESWAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	DHARMABANDHA PS /99 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000046/2024
42	D-BLAPL/38435/2025 BLAPL/13203/2025	STATE OF ODISHA BIKRAM NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	MANCHESWAR P.S. /468 /2025 A.D.J.,BHUBANESWAR(Khordha ) CT/0000404/2025
43	D-BLAPL/38317/2025 BLAPL/13204/2025	STATE OF ODISHA ALOK @ ANTARYAMI PANI VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000054/2025
44	D-BLAPL/38404/2025 BLAPL/13205/2025	STATE OF ODISHA CHAKEI @ CHAKRADHAR @ RASEI BANDHIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000696/2025
45	D-BLAPL/38406/2025 BLAPL/13206/2025	STATE OF ODISHA BANAMBAR BHOLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /277 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000150/2025

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46	D-BLAPL/38437/2025 BLAPL/13207/2025	SUSHIL MANDAL @ PUI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /154 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000086/2024
47	D-BLAPL/38419/2025 BLAPL/13208/2025	KARAN MOHAN YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /60 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000038/2025
48	D-BLAPL/38215/2025 BLAPL/13209/2025	BISWANATH SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000018/2025
49	D-BLAPL/38441/2025 BLAPL/13210/2025	NABIN @ NABINA PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /126 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001178/2025
50	D-BLAPL/38347/2025 BLAPL/13211/2025	PADMAN MUDULI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000204/2023
51	D-BLAPL/38438/2025 BLAPL/13212/2025	SRIHARI NAYAK @ SHREEHARI NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000041/2025
52	D-BLAPL/38266/2025 BLAPL/13213/2025	S.K.SAIFUL @ SAIFULLA KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
53	D-BLAPL/38439/2025 BLAPL/13214/2025	KARAMVIR PATIL @ KRMVIR PATIL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000053/2025
54	D-BLAPL/38413/2025 BLAPL/13215/2025	DILLIP PASUPALAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NIMAKHANDI /346 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001751/2025
55	D-BLAPL/34031/2025 BLAPL/13216/2025	KUSHA NAYAK VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	PANDAPADA /41 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000067/2025
56	D-CMAPL/40037/2025 CMAPL/345/2025	RAJU V.J. VS STATE OF ORISSA	AVIJIT PAL VS	// () //
57	D-CMP/49486/2025	BHAGABAT PRADHAN	AMIT PRASAD BOSE	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1997/2025	VS TULASI PRADHAN	VS	ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000870/2016
58	D-CMP/51447/2025 CMP/1998/2025	SUSIL KUMAR MOHANTY @ SUSIL CHANDRA MOHANTY VS M/S. JANATA ASSOCITAIONS, KEONJHAR	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar EC/0000001/2015
59	D-CMP/51052/2025 CMP/1999/2025	RAMA@RAMAMANI BAL@NAYAK VS SWARNALATA BAL@PATI	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JR.DIV.),CHANDABALI(B CS/0000033/2025
60	D-CMP/51066/2025 CMP/2000/2025	PRAKASH CHANDRA MOHAPATRA VS TILOTTAMA MOHAPATRA	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000666/2010
61	D-CMP/49416/2025 CMP/2001/2025	NANDA KISHORE SAHU VS BASANTI BEHERA	AMBUJA BANDHU PARIDA VS	// A.D.J.,BHADRAK(Bhadrak ) Fao/0000031/2024
62	D-CMP/48690/2025 CMP/2002/2025	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000009/2011
63	D-CMP/51044/2025 CMP/2003/2025	BAIDYANATH PANDA VS PADMANAV PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur ) CS/0000133/2010
64	D-CMP/50302/2025 CMP/2004/2025	SAUDAMINI NAYAK VS KAMALINI PRADHAN	ASHIT KUMAR DASH VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAC CS/0000029/2025
65	D-CMP/51633/2025 CMP/2005/2025	SASHIDHAR BEHERA VS DAYANIDHI BEHERA	ABHISHEK DASH VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000119/2014
66	D-CMP/51291/2025 CMP/2006/2025	MINA KUMARI MOHANTY VS JYOTI PRAKASH PATTANAIAK	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh EC/0000004/2024
67	D-CMP/51730/2025 CMP/2007/2025	DIVYA AICH @ DIVYA ARCHANA AICH VS DILLIP KUMAR NAYAK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho EP/0000121/2025
68	D-CONTC/49514/2025 CONTC/5963/2025	DAMAYANTI PANDA VS	SIDHESWAR MALLIK VS	// ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/49438/2025 CONTC/5964/2025	USHA PADHY,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA KALPANA MAHAPATRA VS	ADV. VS	// // ()
70	D-CONTC/49828/2025 CONTC/5965/2025	DR.N.THIRUMALA NAIK,IAS,SECRETARY TO GOVT. OF ORISSA, SCHOOL AND MASS EDUCATION DEPARTMENT SURENDRA BIKRAM JENA VS	ADV. VS	// // ()
71	D-CONTC/49830/2025 CONTC/5966/2025	CHITRA ARUMOGAM,IAS,CHAIRMAN ODISHA BUILDING AND OTHER CONSTRUCTIONS WORKERS WELFARE BOARD SABITRI SARANGI VS	ADV. VS	// // ()
72	D-CONTC/48871/2025 CONTC/5967/2025	MADHUSMITA PATI,BLOCK EDUCATION OFFICER,JAGATSINGHPUR KARTIKA CHANDRA BEHERA VS	ADV. VS	// // ()
73	D-CONTC/49275/2025 CONTC/5968/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA DR.SARAT KUMAR ROUT VS	ADV. VS	// // ()
74	D-CONTC/49837/2025 CONTC/5969/2025	KANHU CHARAN MALLICK,REGISTRAR,RAVENSHAW UNIVERSITY,CUTTACK DIBAKAR TRIPATHY VS	ADV. VS	// // ()
75	D-CONTC/49839/2025 CONTC/5970/2025	ANU GARG,IAS,SECRETARY TO GOVT. DEPARTMENT OF WATER RESOURCES,ODISHA GAGAN BIHARI PRADHAN VS	ADV. VS	// // ()
76	D-CONTC/49840/2025 CONTC/5971/2025	ANU GARG,IAS,SECRETARY, TO GOVT. WATER RESOURCE DEPARTMENT,ODISHA PURNA CHANDRA SAMAL VS	ADV. VS	// // ()
77	D-CONTC/49841/2025 CONTC/5972/2025	ANU GARG,IAS,SECRETARY, TO GOVT. WATER RESOURCE DEPARTMENT,ODISHA PARAMANANDA SAMANTARAY VS	SANGRAM JENA VS	// // ()
78	D-CONTC/50171/2025 CONTC/5973/2025	ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETAIY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT BRAHMANANDA LENKA VS	ADV. VS	// // ()
79	D-CONTC/50784/2025 CONTC/5974/2025	RITESH SAHU,SUPERINTENDING ENGINEER,RURAL WATER SUPPLY AND SANITATION DIVISION,SAMBALPUR YODHISTHIRA JENA VS	MANAS PATI VS	// // ()
		ANU GARG,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT.		//

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80	D-CONTC/50789/2025 CONTC/5975/2025	SUBASH CHANDRA MISHRA VS ANU GARG,ADDITIONAL CHIEF SECRETARY ,WATER RESOURCES DEPT.	MANAS PATI VS	// 0 //
81	D-CONTC/50790/2025 CONTC/5976/2025	SUBHASH CHANDRA SAHOO VS CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES,ODISHA	MANAS PATI VS	// 0 //
82	D-CONTC/50791/2025 CONTC/5977/2025	ASHOK KUMAR MOHANTY VS CHANDRA SEKHAR PADHY,ENGINEER IN CHIEF WATER RESOURCES,ODISHA	MANAS PATI VS	// 0 //
83	D-CONTC/50794/2025 CONTC/5978/2025	BANAMALI BEHERA VS ANU GARG,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT.,ODISHA	MANAS PATI VS	// 0 //
84	D-CONTC/50795/2025 CONTC/5979/2025	BINOD KUMAR PATRA VS ANU GARG, ADDITIONAL CHIEF SECRETARY,WATER RESOURCES DEPT.,ODISHA	MANAS PATI VS	// 0 //
85	D-CONTC/51282/2025 CONTC/5980/2025	ANJITA SAMAL VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TCODL,BHUBANESWAR	PRIYA RANJAN SINGH VS	// 0 //
86	D-CONTC/49901/2025 CONTC/5981/2025	RABINARAYANA MOHAPATRA VS DR.N.THIRUMALA NAIK, IAS,PRINCIPAL SECRETARY TO GOVERNMENT, S AND ME DEPARTMENT,ODISHA	P. V. BALAKRISHNA VS	// 0 //
87	D-CONTC/49920/2025 CONTC/5982/2025	KESHAB CHANDRA DASH VS DR.N.THIRUMALA NAIK, IAS,PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
88	D-CONTC/49943/2025 CONTC/5983/2025	GEETANJALI PRADHAN VS DR.N.THIRUMALA NAIK, IAS,COMMISSIONER-CUM-SECRETARY TO SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	AMIT KUMAR SAA VS	// 0 //
89	D-CONTC/50069/2025 CONTC/5984/2025	JYOTSNAMAYEE BARIK VS N THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
90	D-CONTC/50366/2025 CONTC/5985/2025	TILATAMA BEHERA VS P. ANVESHA REDDY, IAS,THE EXCISE COMMISSIONER,ODISHA,CUTTACK	ADV VS	// 0 //
91	D-CONTC/50638/2025	PRITIRANJAN MAHALING	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5986/2025	VS BIRENDRA KERKERA,IRECTOR OF SECONDARY EDUCATION, ODISHA	VS	() //
92	D-CONTC/50814/2025 CONTC/5987/2025	PRADIPTA KUMAR SAMAL VS RAJLAXMI NAYAK,TAHASILDAR,RAGHUNATHPUR,JAGATSINGHPUR	TRILOCHAN NANDA VS	// () //
93	D-CONTC/51082/2025 CONTC/5988/2025	BIMBADHAR PRADHAN VS SANJAY KUMAR SINGH,IAS,PRINCIPAL SECRETARY TO GOVT.. WORKS DEPARTMENT, GOVT. OF ODISHA,	ADV. VS	// () //
94	D-CONTC/51271/2025 CONTC/5989/2025	KAILASH CHANDRA BEHERA VS DR.THIRUMALA NAYAK,IAS,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// () //
95	D-CONTC/49737/2025 CONTC/5990/2025	MADHUSMITA CHHOTRAY VS ARVIND AGARWAL,I.A.S.,COMMISSIONER-CUM- SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// () //
96	D-CONTC/49843/2025 CONTC/5991/2025	ANUPAMA PATRA VS MANOJ SATYAWAN MAHAJAN,IAS,COLLECTOR,KORAPUT	ADV. VS	// () //
97	D-CONTC/51381/2025 CONTC/5992/2025	RAMESH CHANDRA SAHOO VS JAGABANDHU JENA,BLOCK EDUCATION OFFICER,BALIAPAL,BALASORE	ADV. VS	// () //
98	D-CONTC/51382/2025 CONTC/5993/2025	BENUDHAR DASH VS N.THIRUMALA, IAS,ECRETRY TO THE GOVERNMENT, DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// () //
99	D-CONTC/50676/2025 CONTC/5994/2025	BARADA PRASANNA ACHARYA VS AMITAV THAKUR,(IPS)TRANSPORT COMMNR. CUM CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	ADV. VS	// () //
100	D-CONTC/48872/2025 CONTC/5995/2025	NITYANANDA PAL VS SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// () //
101	D-CONTC/48875/2025 CONTC/5996/2025	TRILOCHAN MOHANTY VS SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// () //
102	D-CONTC/49026/2025 CONTC/5997/2025	RAMESH CHANDRA BEHERA VS	ADV. VS	// ()

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/49029/2025 CONTC/5998/2025	SATYABRATA SAHU,IAS,ADDL. CHIEF SECY., DEPT. OF HOME, GOVT. OF ODISHA HEMANTA KUMAR PARIDA VS	ADV. VS	// // (
104	D-CONTC/49033/2025 CONTC/5999/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA KAPILA CHARAN SETHY VS	ADV. VS	// // (
105	D-CRLA/37393/2025 CRLA/1416/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA KALIA @ KALANDI @ PRABIR NAYAK VS	MANORANJAN KHATUA VS	// DHARMASALA /332 /2023 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/000056/2023
106	D-CRLA/37839/2025 CRLA/1417/2025	NARAHARI SAHOO @ NARENDRA SAHOO VS	PANCHANAN PANIGRAHI VS	BHUBAN /568 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000038/2025
107	D-CRLA/38095/2025 CRLA/1418/2025	BABAJI CHARAN PRUSTY VS	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /6 /2005 SPECIAL JUDGE,BHUBANESWAR(Khor CC/000007/2016
108	D-CRLA/38330/2025 CRLA/1419/2025	RAJA GOUDA VS	SUJIT KUMAR PATNAIK VS	NUAGAM (DIGAPAHANDI) /345 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/000062/2025
109	D-CRLA/38180/2025 CRLA/1420/2025	PATIWADA SURYA RAO@SURIA RAO@P. SURYA RAO VS	TIRTH KUMAR SAHU VS	RAYAGADA TOWN /161 /2014 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/000003/2015
110	D-CRLMC/37951/2025 CRLMC/5279/2025	SURESH CHANDRA DAS VS	HARAPRASAD PANDA VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0002624/2021
111	D-CRLMC/38235/2025 CRLMC/5280/2025	PRAVATI BISWAL VS	SAMARENDRA BAHADUR VS	BANSADA /91 /2020 ASST.SESSIONS JUDGE(STC),BHADRAK ST/000069/2022
112	D-CRLMC/37970/2025 CRLMC/5281/2025	ARABINDA HARIPAL VS	BISWAJIT NAYAK VS	//0 J.M.F.C.,SONEPUR(Sonepur ) ICC/000008/2020
113	D-CRLMC/38381/2025 CRLMC/5282/2025	AKSHATA KUMAR PUROHIT DINESH KUMAR JENA VS	BISWABHUSAN DAS VS	//0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ICC/000036/2016
		STATE OF ODISHA		

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/37858/2025 CRLMC/5283/2025	NRUSINGH@NRUSINGHA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 J.M.F.C,KENDRAPARA(Kendrapara ) ICC/0000326/2022
115	D-CRLMC/37883/2025 CRLMC/5284/2025	GUPTESWAR MENDILY VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /7 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000005/2022
116	D-CRLMC/37898/2025 CRLMC/5285/2025	PRAVASINI SAHU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	COLLIERY /692 /2024 J.M.F.C,TALCHER(Anugul ) GR/0001517/2024
117	D-CRLMC/37146/2025 CRLMC/5286/2025	ANUBHAV MISHRA VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	TOMANDO /192 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000625/2025
118	D-CRLMC/38255/2025 CRLMC/5287/2025	PRASANTA KUMAR KHATUA VS KHIROD KUMAR PANDA	KUNJA SUNDAR DAS VS	GURUDIJHATIA /136 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000002/2025
119	D-CRLMC/35657/2025 CRLMC/5288/2025	SATYAJIT ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /55 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000106/2025
120	D-CRLMC/37964/2025 CRLMC/5289/2025	SIBA PRASAD MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	BASELI SAHI PS /131 /2025 J.M.F.C. (II), PURI(Puri) GR/0000526/2025
121	D-CRLMC/34079/2025 CRLMC/5290/2025	SATYENDRA RAWBET @ SUTEN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /29 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000011/2021
122	D-CRLMC/37405/2025 CRLMC/5291/2025	SUBASINI NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /107 /2005 A.D.J.,ATHAGARH(Cuttack) ST/0000331/2007
123	D-CRLMC/38008/2025 CRLMC/5292/2025	SAPAN PAHI@SAPAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANCHESWAR P.S. /235 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000623/2025
124	D-CRLMC/38085/2025 CRLMC/5293/2025	BHAGABAN PRADHAN VS RAJEEB KUMAR SENAPATI	SIDHESWAR RATH VS	//0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK ICC/0000080/2016
125	D-CRLMC/38607/2025	NIRUPAMA SWAIN	MANORANJAN DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/5294/2025	VS STATE OF ODISHA	VS	JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000178/2021
126	D-CRLMC/38094/2025 CRLMC/5295/2025	BHAGABAN PRADHAN VS RAJEEB KUMAR SENAPATI	SIDHESWAR RATH VS	//0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK ICC/0000068/2016
127	D-CRLMC/38348/2025 CRLMC/5296/2025	BIJAYA KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap EP/0000001/2024
128	D-CRLMC/38370/2025 CRLMC/5297/2025	NARAYAN BEHERA VS STATE OF ODISHA	BHAKTI PRASAD SAMAL VS	MAHILA P.S. BUXIBAZAR /118 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002349/2017
129	D-CRLMC/38292/2025 CRLMC/5298/2025	KESHAB CHANDRA DAKUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000079/2022
130	D-CRLMC/38308/2025 CRLMC/5299/2025	ANIL KUMAR BADATYA VS STATE OF ODISHA	SWAGATIKA PANDA VS	CHAMAKHANDI /8 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000016/2020
131	D-CRLMC/35281/2025 CRLMC/5300/2025	BIKASH KUMAR BARIK@BIKAS CHANDRA BARIK VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	NILGIRI /107 /2021 A.D.J., NILGIRI(Baleshwar) ST/0000111/2025
132	D-CRLMC/38029/2025 CRLMC/5301/2025	MOHAMMAD PARWEZ @ MD. PARVEJ @ PARVEJ KALAL @ CHINKU VS STATE OF ODISHA	UMAKANTA BARIK VS	PLANTSITE /210 /2022 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0001102/2022
133	D-CRLMC/36699/2025 CRLMC/5302/2025	BHANU PRATAP DASH VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /907 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0001950/2025
134	D-CRLMC/38253/2025 CRLMC/5303/2025	HEMANG PRASAD ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	UMERKOTE /199 /2019 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000064/2022
135	D-CRLMC/38325/2025 CRLMC/5304/2025	BACHAN SETHY @ SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GHATAGAON /102 /2016 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/0000044/2018
136	D-CRLMC/37647/2025 CRLMC/5305/2025	KANHU CHARAN PATTANAIAK VS	BYOMAKESH TRIPATHY VS	DASPALLA /47 /2024 J.M.F.C.,DASAPALLA(Nayagarh )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/38326/2025 CRLMC/5306/2025	STATE OF ODISHA RAJESH SAHU VS	BIKASH KARNA VS	GR/000086/2025 BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh )
138	D-CRLMC/37992/2025 CRLMC/5307/2025	STATE OF ODISHA PRASANJIT SARKAR VS	SARBESWAR SAHOO VS	Spl/000049/2024 ORKEL /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
139	D-CRLMC/38315/2025 CRLMC/5308/2025	STATE OF ODISHA DADUNU SAHOO VS	CHIRANJIB ROUT VS	Spl/0000126/2025 TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
140	D-CRLMC/38324/2025 CRLMC/5309/2025	STATE OF ODISHA BANITA NAHAK VS	SANTOSH KUMAR MAHANTY VS	GR/0000293/2025 KODALA /273 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja
141	D-CRLMC/38231/2025 CRLMC/5310/2025	STATE OF ODISHA RAJESH DALEI@LUCKY VS	SWAGATIKA SAHOO VS	ST/0000002/2025 SAHADEV KHUNTA /85 /2022 S.D.J.M.,BALASORE(Baleshwar)
142	D-CRLMC/38465/2025 CRLMC/5311/2025	STATE OF ODISHA SHAIKH ABDUL KHALID @ SK ABDUL KHALID @ MAMMU VS	SUDHANSU SEKHAR DASH VS	CT/0000280/2022 CANTONMENT ROAD /201 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
143	D-CRLMP/38333/2025 CRLMP/1677/2025	STATE OF ODISHA LAXMIPRIYA SAHOO VS	PADMANAVA JENA VS	GR/0001253/2025 //0 )
144	D-CRLMP/37505/2025 CRLMP/1678/2025	STATE OF ODISHA KARTIKA PARIDA VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /450 /2024 )
145	D-CRLMP/38529/2025 CRLMP/1679/2025	STATE OF ODISHA SRINIBASH SETHI VS	DOLAGOBINDA MOHAPATRA VS	// // )
146	D-CRLMP/38202/2025 CRLMP/1680/2025	STATE OF ODISHA SRIBATSHA KUMAR MALLICK VS	BIKRAM CHANDRA GHADEI VS	// KUAKHIA /426 /2024 )
147	D-CRLMP/37971/2025 CRLMP/1681/2025	STATE OF ODISHA BIRA KISHORE PADHI VS RIYA JESSIE	TUSAR KUMAR MISHRA VS	// SORO /384 /2022 ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/38420/2025 CRLMP/1682/2025	MINATI MOHANTY VS STATE OF ODISHA	S.S.RAO VS	//0 () //
149	D-CRLREV/37604/2025 CRLREV/1035/2025	SURARAJ MOHAN SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	BONTH /48 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra ST/0000255/2017
150	D-CRLREV/37785/2025 CRLREV/1036/2025	SATYA SHREENATH PATRA @ CHUMI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /117 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000222/2025
151	D-CRLREV/35885/2025 CRLREV/1037/2025	SATYABAN BEHERA VS SUBHAHSREE ASRAYALATA DAS	VS	BEGUNIA P.S. /259 /2023 JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000047/2023
152	D-CRLREV/36545/2025 CRLREV/1038/2025	SINDHU NAVIN VS PUSPA DEVI THIRAINI	ASWINI KUMAR DASH VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000032/2024
153	D-CRLREV/36972/2025 CRLREV/1039/2025	PRADEEP KUMAR DEEP@PRADIP DIP VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TITILAGARH /454 /2022 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000541/2022
154	D-CRLREV/37625/2025 CRLREV/1040/2025	SRIDHARA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /38 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE CT/0000097/2024
155	D-CRLREV/37724/2025 CRLREV/1041/2025	BADRI NARAYAN MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	EOW,BHUBANESWAR /22 /2018 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0004947/2018
156	D-CRLREV/37688/2025 CRLREV/1042/2025	SALIP SAMAL VS STATE OF ODISHA	DEBANAN DAS VS	KUJANGA /258 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) CT/0000114/2025
157	D-JCRLRV/38383/2025 JCRLRV/2/2025	CHHABI BEHERA VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /54 /1996 C.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ST/0000005/1998
158	D-JCRLRV/38393/2025 JCRLRV/3/2025	SURENDRA BEHERA VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /188 /2017 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRA/0000005/2021
159	D-LAA/42996/2025	RAMAKANTA DASH	P. ANUP DASH	//

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	LAA/70/2025	VS THE LAND ACQUISITION OFFICER CUM TAHASILDAR,DHENKANAL	VS	PO, LA, R AND RA (ND), SAMBALPUR(S LA/000093/2020
160	D-LAA/42998/2025 LAA/71/2025	AKHIL KUMAR SAHOO VS THE LAND ACQUISITION OFFICER-CUM- TAHASILDAR , DHENKANAL , ODISHA	P.ANUP DASH VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/000092/2020
161	D-MACA/50687/2025 MACA/1307/2025	RAMESH CHANDRA SWAIN VS PRAFULLA CHANDRA PATRA	GAJENDRANATH ROUT VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000158/2017
162	D-MACA/51245/2025 MACA/1308/2025	PADMINI MAJHI VS ROHIT MAJHI	DHANANJAYA MUND VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi Mac/0000076/2022
163	D-MATA/51257/2025 MATA/481/2025	BANASMITA SAMANTA VS MANAS RANJAN SAMANTA	SUKANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000085/2022
164	D-MATA/51264/2025 MATA/482/2025	ALOK NANDA DAKUA VS LILI BARIK	BYOMAKESH TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000265/2024
165	D-RSA/50075/2025 RSA/619/2025	NIRMAL CHANDRA NAYAK VS PRASANTA KUMAR NAYAK	SUMIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000081/2020
166	D-RVWPET/48392/2025 RVWPET/277/2025	STATE OF ODISHA VS SUBHASHMITA BARIK	AISHWARYA DASH,A.S.C VS	// () //
167	D-RVWPET/48446/2025 RVWPET/278/2025	STATE OF ODISHA VS PADMABATI MOHANTA	AISHWARYA DASH,A.S.C VS	// () //
168	D-WA/51606/2025 WA/1927/2025	KRISHNA BAPI RAJU G VS UNION OF INDIA	KAJAL SAHOO VS	// () //
169	D-WA/49381/2025 WA/1928/2025	AMAR KUMAR SAHOO VS REGIONAL MANAGER, INDUSIND BANK,BHUBANESWAR	SURYAKANTA DASH VS	// () //
170	D-WP(C)/51061/2025 WP(C)/35514/2025	SITARAM BEHERA VS	ATUL TRIPATHY VS	// ()

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171	D-WP(C)/49927/2025 WP(C)/35515/2025	STATE OF ODISHA SIBA SANKAR DAS VS	SWAPNA KUMAR OJHA VS	// // ()
172	D-WP(C)/49457/2025 WP(C)/35516/2025	STATE OF ODISHA KARTIKA PRUSTY VS	TARAKANTA NANDA VS	// // ()
173	D-WP(C)/49928/2025 WP(C)/35517/2025	STATE OF ODISHA RITESH KUMAR CHAND VS	SWAPNA KUMAR OJHA VS	// // ()
174	D-WP(C)/50007/2025 WP(C)/35518/2025	STATE OF ODISHA SUNIL KUMAR KHILARI VS	HARMOHAN DHAL VS	// // ()
175	D-WP(C)/49930/2025 WP(C)/35519/2025	STATE OF ODISHA PANKAJ KUMAR BEHERA VS	SWAPNA KUMAR OJHA VS	// // ()
176	D-WP(C)/51277/2025 WP(C)/35520/2025	STATE OF ODISHA SALIM KHAN VS	MOHAMMED AKHTER RAZA KHAN VS	// // ()
177	D-WP(C)/49977/2025 WP(C)/35521/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
178	D-WP(C)/51155/2025 WP(C)/35522/2025	STATE OF ODISHA S.SANYASI REDDY VS	SANJIB MOHANTY VS	// // ()
179	D-WP(C)/50415/2025 WP(C)/35523/2025	THE REGISTRAR, OUAT,BBSR S.SACHIDANANDA ACHARYA VS	ADYASIDHI MISHRA VS	// // ()
180	D-WP(C)/50456/2025 WP(C)/35524/2025	STATE OF ODISHA RASMITA NAYAK VS	SRIKANTA KU. NATH VS	// // ()
181	D-WP(C)/50956/2025 WP(C)/35525/2025	CHIEF DISTRICT MEDICAL OFFICER (CDMO) PHULBANI PRADEEP KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/50945/2025 WP(C)/35526/2025	PANCHANAN GADATYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
183	D-WP(C)/50374/2025 WP(C)/35527/2025	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
184	D-WP(C)/51158/2025 WP(C)/35528/2025	SHYAM SUNDAR PATRA VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
185	D-WP(C)/50371/2025 WP(C)/35529/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
186	D-WP(C)/48625/2025 WP(C)/35530/2025	UNION OF INDIA VS DHIRENDRA PANDA	JAGYAN BALK MOHANTY, C.G.C VS	// 0 //
187	D-WP(C)/49929/2025 WP(C)/35531/2025	ARUNA KUMAR PADHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
188	D-WP(C)/51126/2025 WP(C)/35532/2025	BANAMALI NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
189	D-WP(C)/50941/2025 WP(C)/35533/2025	BABULAL BHAINSA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
190	D-WP(C)/49049/2025 WP(C)/35534/2025	GYANA RANJAN NAYAK VS STATE OF ODISHA	SATYAJIT MAHAPATRA VS	// 0 //
191	D-WP(C)/50386/2025 WP(C)/35535/2025	ARUNA RANA VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	KUNAL KUMAR SWAIN VS	// 0 //
192	D-WP(C)/50722/2025 WP(C)/35536/2025	CHERU SENAPATI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
193	D-WP(C)/50363/2025	SUJATA DAS	SAMIR KUMAR MISHRA	//

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### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35537/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/48817/2025 WP(C)/35538/2025	SMITA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
195	D-WP(C)/51384/2025 WP(C)/35539/2025	NALINI PRAVA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
196	D-WP(C)/51451/2025 WP(C)/35540/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
197	D-WP(C)/49891/2025 WP(C)/35541/2025	JYOTISHREE PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
198	D-WP(C)/50773/2025 WP(C)/35542/2025	SUSARI SOY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
199	D-WP(C)/51108/2025 WP(C)/35543/2025	SAMBHU PRASAD HARPAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
200	D-WP(C)/50270/2025 WP(C)/35544/2025	SANJAYA KUMAR KHELWAR VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
201	D-WP(C)/51203/2025 WP(C)/35545/2025	M/S MAA SANTOSHI SELF HELP GROUP, KANDHAMAL VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
202	D-WP(C)/51206/2025 WP(C)/35546/2025	M/S KALYANI SELF HELP GROUP, CHAKADOLA CHOWK, KANDHAMAL VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
203	D-WP(C)/51556/2025 WP(C)/35547/2025	M/S ADIGANGA PROPERTIES PVT. LTD., KOLKATA VS OM PRAKASH SENAPATI	SACHIN KUMAR SAHU VS	// 0 //
204	D-WP(C)/51210/2025 WP(C)/35548/2025	M/S. BHAGYABATI SELF HELP GROUP, BANDAPANGA VS	ASHIM KISHOR PAL VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/51204/2025 WP(C)/35549/2025	STATE OF ODISHA M/S. AGRAGAMI SELF HELF GROUP, JANGAPADAR, KANDHAMAL VS	ASHIM KISHOR PAL VS	// // 0
206	D-WP(C)/51212/2025 WP(C)/35550/2025	STATE OF ODISHA M/S NILANCHALA SELF HELP GROUP, KANDHAMAL VS	ASHIM KISHOR PAL VS	// // 0
207	D-WP(C)/50998/2025 WP(C)/35551/2025	STATE OF ODISHA RANJITA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
208	D-WP(C)/50271/2025 WP(C)/35552/2025	STATE OF ODISHA SUBRAT KUMAR ACHARYA VS	BIBHUTI BHUSAN BEHERA VS	// // 0
209	D-WP(C)/49925/2025 WP(C)/35553/2025	STATE OF ODISHA BISWA RANJAN SAHOO VS	SWAPNA KUMAR OJHA VS	// // 0
210	D-WP(C)/48782/2025 WP(C)/35554/2025	STATE OF ODISHA BHASKAR PANIGRAHI VS	PRATIK DASH VS	// // 0
211	D-WP(C)/50273/2025 WP(C)/35555/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, BALASORE PRASANTA KUMAR ROY VS	DEBENDRA NATH MISRA VS	// // 0
212	D-WP(C)/51133/2025 WP(C)/35556/2025	STATE OF ODISHA M/S LIBRA EXPORTERS LTD.,CHOUDWAR, CUTTACK VS	SOMANATH MISHRA VS	// // 0
213	D-WP(C)/50500/2025 WP(C)/35557/2025	LIBRA CARPET MAZDOR SANGHA, CHOUDWAR, CUTTACK PRASANTA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/50948/2025 WP(C)/35558/2025	STATE OF ODISHA SURENDRA MAHARA VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/50262/2025 WP(C)/35559/2025	STATE OF ODISHA ER.SIBANI SIDHARTHA PADHY VS	SAGARIKA SAHOO VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/50282/2025 WP(C)/35560/2025	HARIHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/50287/2025 WP(C)/35561/2025	SANTILATA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/50440/2025 WP(C)/35562/2025	MALATILATA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
219	D-WP(C)/49926/2025 WP(C)/35563/2025	SHIBASHIS SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
220	D-WP(C)/50214/2025 WP(C)/35564/2025	PURNA CHANDRA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	D-WP(C)/50278/2025 WP(C)/35565/2025	ADIKANDA MOHANTY VS CHIEF ENGINEER CUM BASIN MANAGER OF SUBARNAREKHA AND BUDHA BOLANGA PROJECT OF LAXMIPOSI, MAYURBHANJ	PRAVASH CHANDRA JENA VS	// 0 //
222	D-WP(C)/51443/2025 WP(C)/35566/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
223	D-WP(C)/51361/2025 WP(C)/35567/2025	NAGEN KUMAR CHAMPATI VS COLLECTOR, KHURDA	DEBAKANTA MOHANTY VS	// 0 //
224	D-WP(C)/50267/2025 WP(C)/35568/2025	RABINDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
225	D-WP(C)/50962/2025 WP(C)/35569/2025	MANJULATA MALLIK VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
226	D-WP(C)/50495/2025 WP(C)/35570/2025	PRAVU RANJAN NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/50851/2025	CHAITANYA SAHOO	SAMEER KUMAR DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35571/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51448/2025 WP(C)/35572/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
229	D-WP(C)/51508/2025 WP(C)/35573/2025	M/S G.S. ATWAL AND CO(ENGINEERS) PVT.LTD, JAJPUR VS STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
230	D-WP(C)/50543/2025 WP(C)/35574/2025	KAMALENDU PRADHAN VS SWAPNARANI SAHOO	NITYANANDA BEHURIA VS	// 0 //
231	D-WP(C)/49931/2025 WP(C)/35575/2025	GANESH KUMAR PATTNAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
232	D-WP(C)/50361/2025 WP(C)/35576/2025	RADHAKANTA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/51134/2025 WP(C)/35577/2025	LUNA BEHERA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
234	D-WP(C)/50858/2025 WP(C)/35578/2025	THE BOUDH COOPERATIVE CENTRAL BANK LTD., BOUDH VS DHANESWAR MEHER	BAIDHAR SAHOO VS	// 0 //
235	D-WP(C)/50395/2025 WP(C)/35579/2025	RABINARAYAN SAMANTRAY VS THE DIRECTOR CONSOLIDATION, ORISSA, CUTTACK	LAXMINARAYAN PATEL VS	// 0 //
236	D-WP(C)/51243/2025 WP(C)/35580/2025	M/S JSW STEEL LIMITED, MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
237	D-WP(C)/51160/2025 WP(C)/35581/2025	BABULI SWAIN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
238	D-WP(C)/50953/2025 WP(C)/35582/2025	DOLAMANI MEHER VS	KUNAL KUMAR SWAIN VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/50733/2025	M/S DR. RIHAN ICE PLANT, KENDRAPARA	SAMARENDRA MOHANTY	//
	WP(C)/35583/2025	VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BHUBANESWAR		//
240	D-WP(C)/51156/2025	SAURI BARIK	SANJIB MOHANTY	//
	WP(C)/35584/2025	VS	VS	0
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR KHURDA		//
241	D-WP(C)/51129/2025	PRAMILA SAHOO	KOUSIK ANANDA GURU	//
	WP(C)/35585/2025	VS	VS	0
		STATE OF ODISHA		//
242	D-WP(C)/50849/2025	HARIPRIYA MAJHI	SIDHESWAR MALLIK	//
	WP(C)/35586/2025	VS	VS	0
		STATE OF ODISHA		//
243	D-WP(C)/50284/2025	PRAFULLA CHANDRA NAIK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/35587/2025	VS	VS	0
		STATE OF ODISHA		//
244	D-WP(C)/50290/2025	JHADESWAR SETHY	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/35588/2025	VS	VS	0
		STATE OF ODISHA		//
245	D-WP(C)/50292/2025	MOUJIRAM PATRA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/35589/2025	VS	VS	0
		STATE OF ODISHA		//
246	D-WP(C)/48359/2025	SANJAYA KUMAR SAHU	SANTOSH KUMAR DASH	//
	WP(C)/35590/2025	VS	VS	0
		STATE OF ODISHA		//
247	D-WP(C)/50741/2025	PARAMESWAR THANAPATI	JAYADEBA BEHERA	//
	WP(C)/35591/2025	VS	VS	0
		STATE OF ODISHA		//
248	D-WP(C)/51132/2025	KSHETRA BASI NAIK	JANAKI KANTA MAHAPATRA	//
	WP(C)/35592/2025	VS	VS	0
		STATE OF ODISHA		//
249	D-WP(C)/51159/2025	RABINDRA KUMAR PRADHAN	SANJIB MOHANTY	//
	WP(C)/35593/2025	VS	VS	0
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46314/2025 WP(C)/35594/2025	CANARA BANK, ASSETS RECOVERY BRANCH (ARM), CUTTACK VS CHIEF JUDICIAL MAGISTRATE, CUTTACK	SUBRAT MISHRA VS	// 0 //
251	D-WP(C)/51254/2025 WP(C)/35595/2025	BARADA PRASAD PATTANAYAK VS D.G. AND I.G. OF POLICE, CUTTACK	HARI KRUSHNA PANIGRAHI VS	// 0 //
252	D-WP(C)/51526/2025 WP(C)/35596/2025	M/S SUNIL KUMAR AGRAWAL LLP, RAIPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
253	D-WP(C)/46322/2025 WP(C)/35597/2025	CANARA BANK, ASSETS RECOVERY BRANCH (ARM), CUTTACK VS CHIEF JUDICIAL MAGISTRATE, CUTTACK	SUBRAT MISHRA VS	// 0 //
254	D-WP(C)/50679/2025 WP(C)/35598/2025	DHARITRI JENA VS THE STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
255	D-WP(C)/51562/2025 WP(C)/35599/2025	S.K.MAJNU VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	// 0 //
256	D-WP(C)/49813/2025 WP(C)/35600/2025	LOPAMUDRA PANDA VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
257	D-WP(C)/50301/2025 WP(C)/35601/2025	BRUNDABAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/51408/2025 WP(C)/35602/2025	DASARATHI BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
259	D-WP(C)/51624/2025 WP(C)/35603/2025	BHANJA MINERALS PRIVATE LIMITED VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
260	D-WP(C)/51410/2025 WP(C)/35604/2025	SITARAM SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
261	D-WP(C)/50088/2025	DR.SASNTOSH KUMAR MOHAPATRA	NIHAL RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35605/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50314/2025 WP(C)/35606/2025	DILIP KUMAR PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
263	D-WP(C)/50554/2025 WP(C)/35607/2025	TAPAN SINGHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
264	D-WP(C)/51414/2025 WP(C)/35608/2025	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
265	D-WP(C)/50315/2025 WP(C)/35609/2025	JIKUN KUMAR PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
266	D-WP(C)/51244/2025 WP(C)/35610/2025	CHANDRA PANGI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/51422/2025 WP(C)/35611/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
268	D-WP(C)/50850/2025 WP(C)/35612/2025	KALYANI SATPATHY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
269	D-WP(C)/49586/2025 WP(C)/35613/2025	JAYANTI JENA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
270	D-WP(C)/50545/2025 WP(C)/35614/2025	M/S M.K.ENTERPRISES, KHORDHA VS STATE OF ODISHA	RASHMI RANJAN DASH VS	// 0 //
271	D-WP(C)/50843/2025 WP(C)/35615/2025	NANDA KISHORE BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
272	D-WP(C)/51421/2025 WP(C)/35616/2025	JAYANT KUMAR PATTANAİK VS	SAUBHAGYA KUMAR SAMAL VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :11/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/51454/2025 WP(C)/35617/2025	STATE OF ODISHA JOGENDRA NAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
274	D-WP(C)/51092/2025 WP(C)/35618/2025	STATE OF ODISHA RAJENDRA KUMAR DASH VS	AKSHAYA KUMAR DORA VS	// // ()
275	D-WP(C)/47449/2025 WP(C)/35619/2025	STATE OF ODISHA BINOD KUMAR RAY VS	BRATABANDHU BIHARI VS	// // ()
276	D-WP(C)/51647/2025 WP(C)/35620/2025	STATE OF ODISHA KEDAR KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // ()
277	D-WP(C)/50258/2025 WP(C)/35621/2025	STATE OF ODISHA MANORANJAN PRADHAN VS	BIBHUTI KESHARI BISWAL VS	// // ()
278	D-WP(C)/51293/2025 WP(C)/35622/2025	STATE OF ODISHA PRASANNA KUMAR MISHRA VS	AVIJIT PATNAIK VS	// // ()
279	D-WP(C)/50378/2025 WP(C)/35623/2025	STATE OF ODISHA M/S LANDMARK, KHORDHA VS	BIREN SANKAR TRIPATHY VS	// // ()
280	D-WP(C)/50482/2025 WP(C)/35624/2025	MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR PABITRA NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
281	D-WP(C)/50483/2025 WP(C)/35625/2025	STATE OF ODISHA PABITRA NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
282	D-WP(C)/51441/2025 WP(C)/35626/2025	STATE OF ODISHA M/S. SAHEJ TOWERS PVT. LTD., PURI VS	ABHISHEK DASH VS	// // ()
283	D-WP(C)/50955/2025 WP(C)/35627/2025	STATE OF ODISHA GOUTAM BEHERA VS	ANURAG PATI VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50960/2025 WP(C)/35628/2025	FAKIR PARIDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
285	D-WP(C)/50958/2025 WP(C)/35629/2025	JUGAL KISHORE SARANGI VS THE COMMISSIONER CUM SECY LABOUR AND ESI DEPT, BBSR	SANJAY KUMAR DAS VS	// 0 //
286	D-WP(C)/51438/2025 WP(C)/35630/2025	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
287	D-WP(C)/47215/2025 WP(C)/35631/2025	RABINDRA NATH BISOYI VS STATE OF ORISSA	ATMAJIT MANMITH DAS VS	// 0 //
288	D-WP(C)/51417/2025 WP(C)/35632/2025	KUMUDA CHANDRA NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
289	D-WP(C)/51466/2025 WP(C)/35633/2025	BALAKRISHNA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
290	D-WP(C)/51221/2025 WP(C)/35634/2025	BIBHU DATTA TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
291	D-WP(C)/51404/2025 WP(C)/35635/2025	SUSANTA KUMAR DIGAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
292	D-WP(C)/51401/2025 WP(C)/35636/2025	DILLIP KUMAR NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
293	D-WP(C)/51470/2025 WP(C)/35637/2025	BHAGYALATA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
294	D-WP(C)/51527/2025 WP(C)/35638/2025	BALAKRUSHNA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
295	D-WP(C)/51252/2025	SHIV TRANSPORT AGENCY, ANGUL	GOPAL KRUSHNA MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35639/2025	VS DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	VS	() //
296	D-WP(C)/51529/2025 WP(C)/35640/2025	SABITA KUMARI SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
297	D-WP(C)/51532/2025 WP(C)/35641/2025	BANALATA SETHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
298	D-WP(C)/51478/2025 WP(C)/35642/2025	RANJUKTA SAHOO VS BANDHAN BANK LTD., KOLKATA	DOLAGOBINDA MOHAPATRA VS	// () //
299	D-WP(C)/51143/2025 WP(C)/35643/2025	LORA MITRA RATH VS BANK OF INDIA	SASWAT KUMAR ACHARYA VS	// () //
300	D-WP(C)/51405/2025 WP(C)/35644/2025	BISWESWAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// () //
301	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// () //
302	D-WP(C)/51189/2025 WP(C)/35646/2025	LOKANATH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
303	D-WP(C)/49779/2025 WP(C)/35647/2025	SUSANTA KUMAR TRIPATHY VS THE A.G.M. LIABILITIES AND TPD, IDBI BANK LTD., NEW DELHI	VS	// () //
304	D-WP(C)/51586/2025 WP(C)/35648/2025	BHABANI LENKA VS STATE OF ODISHA	ASUTOSH BISWAL VS	// () //
305	D-WPCRL/36508/2025 WPCRL/165/2025	RASMITA SAHOO VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	KANTABANIA PS /126 /2025 () //
306	D-ABLAPL/36687/2025 ABLAPL/14355/2025	MAHESH @ MAHESWAR MALİK VS	BISHNU CHARAN SWAIN VS	GOPALPUR /188 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/36849/2025 ABLAPL/14356/2025	STATE OF ODISHA KRUPASINDHU MALIK VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	// BALASORE SADAR /483 /2025 () //
308	D-ABLAPL/38207/2025 ABLAPL/14357/2025	AFSAR KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /373 /2025 () //
309	D-ABLAPL/38211/2025 ABLAPL/14358/2025	ABDUL GAFAR SAHA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// NILGIRI /403 /2025 () //
310	D-ABLAPL/38160/2025 ABLAPL/14359/2025	SAHIL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// REMUNA /213 /2025 () //
311	D-ABLAPL/38213/2025 ABLAPL/14360/2025	SUMANTA RAUTARAY @ SUMANT ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /690 /2025 () //
312	D-ABLAPL/37492/2025 ABLAPL/14361/2025	BHAKTA PRASAD BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP MODEL /220 /2025 () //
313	D-ABLAPL/38224/2025 ABLAPL/14362/2025	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /501 /2025 () //
314	D-ABLAPL/38196/2025 ABLAPL/14363/2025	SARATHI PATRA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// GOBINDAPUR /298 /2025 () //
315	D-ABLAPL/38238/2025 ABLAPL/14364/2025	NAGEN KUMAR SETHI @ NAGEN SETHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// CHHENDIPADA /565 /2025 () //
316	D-ABLAPL/38197/2025 ABLAPL/14365/2025	BADAL NAIK VS STATE OF ODISHA	BABITA DAS VS	// KANTABANIA PS /168 /2025 () //
317	D-ABLAPL/38203/2025 ABLAPL/14366/2025	PRASANTA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// JARAPADA /349 /2025 () //

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318	D-ABLAPL/37899/2025 ABLAPL/14367/2025	LAKSHMIDHAR DASH @ CHAGALI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	TIRTOL /605 /2025 () //
319	D-ABLAPL/38171/2025 ABLAPL/14368/2025	BABULU BEHERA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 () //
320	D-ABLAPL/38189/2025 ABLAPL/14369/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 () //
321	D-ABLAPL/37947/2025 ABLAPL/14370/2025	SACHIN KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /344 /2025 () //
322	D-ABLAPL/38059/2025 ABLAPL/14371/2025	TUSHARKANTA SAMANTRAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NACHUNI /385 /2025 () //
323	D-ABLAPL/38194/2025 ABLAPL/14372/2025	LITU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /727 /2025 () //
324	D-ABLAPL/38169/2025 ABLAPL/14373/2025	GYANA RANJAN NAYAK VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	LAXMISAGAR P.S. /638 /2025 () //
325	D-ABLAPL/34324/2025 ABLAPL/14374/2025	MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha ) 2(A)CC/0000189/2025
326	D-ABLAPL/38204/2025 ABLAPL/14375/2025	LAMBODHAR SAHU @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DEOGARH /741 /2022 () //
327	D-ABLAPL/37953/2025 ABLAPL/14376/2025	SK ROHAN @ ROHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	PURUNABAZAR /283 /2025 () //
328	D-ABLAPL/38220/2025 ABLAPL/14377/2025	NARSHU PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /908 /2023 () //
329	D-ABLAPL/37957/2025	NARESH @ NARESH KUMAR MOHAPATRA @ KUNA	ARIJEET MISHRA	BANKI /481 /2025

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	ABLAPL/14378/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34775/2025 ABLAPL/14379/2025	RAJANIKANTA PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 J.M.F.C.,BEGUNIA(Khordha ) 2(A)CC/0000189/2025
331	D-ABLAPL/37986/2025 ABLAPL/14380/2025	CHANDAN PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /738 /2025 () //
332	D-ABLAPL/38104/2025 ABLAPL/14381/2025	RINKU DAS @ TIPU DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000039/2025
333	D-ABLAPL/38270/2025 ABLAPL/14382/2025	ROHITA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /320 /2025 () //
334	D-ABLAPL/36767/2025 ABLAPL/14383/2025	ABHINAS KHUNTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
335	D-ABLAPL/38271/2025 ABLAPL/14384/2025	DHARMENDRA CHANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /100 /2025 () //
336	D-ABLAPL/37275/2025 ABLAPL/14385/2025	MALAY @ MALAYA RANAJAN PAHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TALABANIA /135 /2022 () //
337	D-ABLAPL/38037/2025 ABLAPL/14386/2025	INDUMATI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
338	D-ABLAPL/37886/2025 ABLAPL/14387/2025	ABHAYA ROUT VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI RURAL PS /457 /2025 () //
339	D-ABLAPL/38106/2025 ABLAPL/14388/2025	ASISH @ ASHISH PATRA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /418 /2025 () //
340	D-ABLAPL/37316/2025 ABLAPL/14389/2025	MANOJ KUMAR BEHERA VS	RADHARAMAN DAS NAYAK VS	PURIGHAT /344 /2025 ()

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341	D-ABLAPL/37028/2025 ABLAPL/14390/2025	STATE OF ODISHA JAGAN @ JAGANNATH PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /165 /2025 ( )
342	D-ABLAPL/37980/2025 ABLAPL/14391/2025	STATE OF ODISHA RABINDRA KUMAR SETHI VS	PRASANNA KUMAR NANDA VS	// CDA-II /31 /2025 ( )
343	D-ABLAPL/37989/2025 ABLAPL/14392/2025	STATE OF ODISHA RAKESH PARIDA @ GUDU VS	SAMBEET PATTANAYAK VS	// NIMAPADA /322 /2025 ( )
344	D-ABLAPL/38178/2025 ABLAPL/14393/2025	STATE OF ODISHA KIRAN KUMAR JENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /348 /2025 ( )
345	D-ABLAPL/38281/2025 ABLAPL/14394/2025	STATE OF ODISHA GAINTHU MAHANANDIA VS	BIKASH KARNA VS	// / /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/000038/2025
346	D-ABLAPL/38282/2025 ABLAPL/14395/2025	STATE OF ODISHA MANORAMA SRICHANDAN VS	KARTIK CHANDRA TRIPATHY VS	// MANCHESWAR P.S. /753 /2025 ( )
347	D-ABLAPL/37398/2025 ABLAPL/14396/2025	STATE OF ODISHA G. KATESSHU @ G. KOTESH VS	ASHOK DAS VS	// GOPALPUR /411 /2025 ( )
348	D-ABLAPL/38157/2025 ABLAPL/14397/2025	STATE OF ODISHA MITHUN DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /454 /2025 ( )
349	D-ABLAPL/38291/2025 ABLAPL/14398/2025	STATE OF ODISHA RAMJAN ANSARI VS	SIDHARTHA DAS VS	// RUGUDI /151 /2025 ( )
350	D-ABLAPL/37579/2025 ABLAPL/14399/2025	STATE OF ODISHA LABANGA BHOI VS	LAXMIDHAR MAHAPATRA VS	// PAHALA /449 /2025 ( )
351	D-ABLAPL/38126/2025 ABLAPL/14400/2025	STATE OF ODISHA RANJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// BAISINGA /612 /2025 ( ) //

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352	D-ABLAPL/37794/2025 ABLAPL/14401/2025	JAGABANDHU NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /510 /2025 () //
353	D-ABLAPL/38353/2025 ABLAPL/14402/2025	GUNA @ PURAKHYA PARIDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /405 /2025 () //
354	D-ABLAPL/38328/2025 ABLAPL/14403/2025	NAROTTAM MALIK @ KALIA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /355 /2025 () //
355	D-ABLAPL/38298/2025 ABLAPL/14404/2025	BIDYADHAR MALIK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /368 /2022 () //
356	D-ABLAPL/38358/2025 ABLAPL/14405/2025	GOBINDA CHANDRA NATH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /96 /2007 () //
357	D-ABLAPL/38329/2025 ABLAPL/14406/2025	BAJARANGLAL AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /321 /2025 () //
358	D-ABLAPL/38361/2025 ABLAPL/14407/2025	MANJULATA MAHAKUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /565 /2025 () //
359	D-ABLAPL/38362/2025 ABLAPL/14408/2025	SK. SAJID VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /107 /2025 () //
360	D-ABLAPL/38338/2025 ABLAPL/14409/2025	ANUP KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TOMANDO /102 /2019 () //